

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

Date : 27<sup>th</sup> February, 2017  
Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM  
JUDICIAL MEMBER**

**HON'BLE MR. BIKRAM SINGH SAJWAN  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	<b>MA. No. 195/2017 &amp; MA. No. 196/2017 IN</b> Original Application No. 21/2014	Vardhaman Kaushik Vs. Union of India & Ors.	Ms. Supriya Juneja, Adv. for Applicant in M.A. No. 195/2017 & 196/2017
2.	Appeal No. 03/2017 (M.A. No. 168/2017 & M.A. No. 169/2017)	M/s Rahul Texo Print Vs. Rajasthan State Pollution Control Board & Ors.	Mr. Ritwika Nanda & Mr. Petal Chandhok, Advs. for Appellant
3.	Appeal No. 05/2017, (M.A. No.202/2017, M.A. No.203/2017 & <b>M.A. No.234/2017</b> )	Iqbal Tanners Vs. Special Secretary Forest, Wildlife and Environment & Ors.	Ms. Disha C. Saxena & Ms. Radhika Dwivedi, Advs. for Appellant
4.	Original Application No. 94/2017 (M.A. No. 131/2017 & M.A. No. 132/2017)	Special Lime Stone Pvt. Ltd. Vs. Union of India & Anr.	Mr. Rishabh Sancheti & Mr. Dhruv Sharma, Advs. for Applicant
5.	Original Application No. 129/2017 (M.A. No. 235/2017 & M.A. No. 236/2017)	Pawan Kumar Vs. State of Haryana & Ors.	Mr. S. A. Zaidi, Adv. for Applicant
6.	<b>M.A. No. 240/2017 IN</b> Original Application No. 669/2016	Madan Singh Bisth Vs. Union of India & Ors.	Mr. Krishna Kumar Singh, Adv. for R-1
<b>FOR COMPLETION OF PLEADINGS</b>			
7.	Original Application No. 140/2015	Neeraj Khapra Vs. Uttar Pradesh Pollution Control Board & Ors.	Mr. Neeraj Khapra, Adv. for the Applicant  Mr. Pradeep Mishra & Mr. Dalip Kumar Dhayani, Advs. for R-1 Mr. Ravindra Kumar, Adv. for R-2, 3 & 5 Ms. Shweta Misra, Adv. for R-4 Mr. Abhishek Yadav, Adv. for R-6 & 7 Mr. Sudeep Kr. Shrotriya, Adv. for R-8 & 15 Ms. Priyanka Parida, Adv. for R-9 Mr. Amit Goel, Adv. for R-11 Ms. Manmeet Arora, Adv. for R-12 Mr. Rohit Nagpal, Adv. for R-13, 18 & 23 Mr. Biswajit Das, Adv. for R-17 Ms. Yashmi Sehgal, Adv. for R-19 Mr. Nitin Raj, Adv. for R-20 Mr. Himanshu Tyagi, Adv. for R-21, 25 & 26 Ms. Jagrati Singh, Adv. for R-24 Mr. Tanay Ayde, Adv. for R-27 Mr. Sunil Kumar, Adv. for R-29 Mr. Gudipati G. Kashyap, Adv. Ms. Anisha Upadhyay, Adv.
8.	M.A. No. 957/2015, M.A. No. 958/2015, M.A. No. 959/2015 & M.A. No. 265/2016 in Original Application No. 39/2014 (CWP No. 9556/2011)	Jawara Ram & Ors. Vs. State of Rajasthan	Mr. Navneet Singh Birkh, Adv. for Applicant  Dr. P. S. Bhati, AAG & Mr. Sajjan Singh, AAG for R-1 to 10 Mr. Shiv Mangal Sharma, AAG for RSPCB Mr. Prem Singh Shekhawat, Adv. for R-5 to 7

9.	<b>Execution Application No. 05/2017 IN</b> O.A. No. 13/2015	Dr. Amarjit Singh Nalwa & Ors.  Vs. The state of NCT Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for R-1 to 6, 6 & 7
<b>FOR HEARING</b>			
10.	<b>Execution Application No. 09/2016</b> in O.A. No. 177/2013	Sushil Raghav  Vs. State of U.P. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Raman Yadav, Adv. for R-1 to 3 Mr. Rajesh Raina, Adv. for R-4 Ms. Reena Singh, AAG for GDA Dr. Indra Pratap Singh, Adv. for R-5 Mr. Rohit Ran Sachan, Adv. for NNG Mr. A. K. Prasad, Adv. Mr. Pradeep Mishra, Adv.
11.	Original Application No. 207/2016 (M.A. No. 388/2016 & <b>M.A. No. 239/2017</b> )	Ashok Kumar  Vs. Chief Secretary, Govt. of NCT of Delhi Ors.	Mr. Ashok Kumar, Applicant in person  Mr. Tarunvir Singh Khehar, Adv. for R-1&5 Ms. Puja Kalra, Adv. for R-2 Ms. Sakshi Popli, Adv. for R-3 (DJB) Mr. Gaurav Verma, Adv. for R-6 Mr. B. V. Niren, Adv. for CGSC Mr. Gaurav Gupta, Adv. for Applicant in M.A. No. 239/2017
12.	Original Application No. 209/2016	Kush Kalra  Vs. Delhi Metro Rail Corporation & Ors.	Mr. Kush Sharma, Adv. for Applicant  Mr. A. D. N. Rao, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 Mr. B. V. Niren, Adv. for CGWA Mr. Tarun A. Prasad, Adv. for MoEF Mr. Sanjeev Ralli, Adv. for DPCC Mr. Vimal Belani, Asstt. Engineer for DJB Mr. Rajiv Bansal, Adv. for DDA
13.	Original Application No. 273/2016 (M.A. No. 28/2017)	Raman  Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Eisha Krishn, Advs. for Applicant  Mr. Balendu Shekhar, Adv. for R-1 Mr. Gaurav Agarwal, Adv. for R-4 & 6 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for R-5 Mr. Pradeep Mishra & Mr. Daleep Dhyani, Advs. for R-7 Ms. Sobha Nagarajan, Adv. for R-8 Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Advs. for State of Rajasthan
14.	Original Application No. 276/2016 (M.A. No. 512/2016)	Nishant Kumar Alag  Vs. State of Punjab & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Anil Soni & Naginder Benipal, Advs. for R-1 & 2 Mr. Attin Shankar Rastogi, Adv. for MoEF Ms. Deep Shikha Bharati, Adv.
15.	Original Application No. 473/2016	Kantanath Chaturvedi  Vs. U. P. Pollution Control Board & Ors.	Mr. Suraj Singh & Rahul Kumar, Advs. for Applicant  Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-1 Mr. Rahul Khurana, Adv. for R-6 to 8, 12 to 17, 19, 20, 23, 25, 30, 35, 37, 41, 42, 47, 48, 51, 53, 54, 56, 62, 71, 79, 85 & 101 Mr. Abhishek Yadav, Adv. for State of UP Mr. Rajkumar, Adv. for CPCB

16.	Original Application No. 64/2016	Gopeshwar Nath Chaturvedi Vs. U. P. Pollution Control Board & Ors.	Mr. Rahul Kumar, Adv. for Applicant  Mr. Pradeep Kumar & Mr. Daleep Dhyani, Advs. for R-1 Mr. Rajkumar, Adv. for R-2 Mr. Abhishek Yadav, Adv. for R-3 & 4 Mr. Rohit Pandey, Adv. for R-5 to 28 Mr. Praveen Kumar Tiwari, Adv. for R-13 Mr. Bharat Sangal, Adv. for R-16 & 17
17.	Original Application No. 253/2015 (M.A. No. 833/2015, M.A. No. 827/2015, M.A. No. 1055/2015, M.A. No. 1208/2015, M.A. No. 87/2016 & M.A. No. 1049/2016)	Janab Mangisuddin  Vs. State of U.P. & Ors.	Mr. R. Venkataraman, Mr.V.Senthil Kumar & Mr. Adesh Kumar, Advs. for Applicant  Mr. Abhishek Yadav, Adv. for R-1, 5 to 7 Mr. Rajesh Raina, Adv. for R-2 Mr. Rohit Raj Sachan, Adv. for R-3 Mr. Pradeep Misra, Adv. for R-4 Mr. Shariq Ahmed, Adv. for R-8 Mr. Raman Yadav, Adv. Ms. P. B. Singh, Adv. for MoEF Mr. Raj Kumar, Adv. for CPCB
18.	Original Application No. 376/2015 (M.A. No. 896/2015 & M.A. No. 897/2015)	Shailesh Singh  Vs. M/s. Aadi Best Consortium Pvt. Ltd.	Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh  Mr. Jagriti Singh, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2 Ms. Priyanka Swami, Adv. for R-3 Mr. Raman Yadav, Adv. for R-4 Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Advs. for R-5 Mr. Rajkumar, Adv. for R-6 Mr. B. V. Niren, CGSC for R-7 Mr. A. Kumar Prasad, Adv.
19.	Original Application No.33/2013 (T <sub>HC</sub> ) (M.A. No. 614/2014)	Karnail Singh & Ors.  Vs. CPCB & Ors.	Mr. Karan Jund Mullanpur, Adv. for the Applicant  Mr. Rajkumar, Adv. for R-1 Mr. Anil Soni, AAG & Mr. Naginder Beniwal, Adv. for R-2 Mr. Anup Singh, Adv. for R-3 Mrs. Munisha Gandhi, Sr. Adv. for R-5 Mr. Arvind Kumar, Adv. for R-6 Mr. Yadav. N. Singh, Adv. with Mr. Anurag Singh Adv. for R- 7 & 12 Mr. H. P. Singh, Adv. for R-8 Mr. Parveen Mahajan, Adv. for R-9 & 10 Mr. Atul V. Sood & Raktim Gogoi Advs. for R-11 Mr. Narender S. Yadav, Adv. for R-12 Mr. Nitin Kasuhal, Adv. Adv. for R-13 & 15 Ms. Richa Kapoor, Adv. for PPCB Mr. Suvineet Sharma, Adv. for Applicant in M.A. No. 29/2017
20.	Original Application No.30/2013 (T <sub>HC</sub> )	Jai Singh & Ors.  Vs. U.O.I. & Ors.	Mr. Karan Jund Mullanpur, Adv. for the Applicant  Mr. P. B. Singh, Adv. for R-1 Mr. Rajkumar, Advs. for R-2 Mr. Anil Soni, AAG & Mr. Naginder Benial, Adv. for R-3 & 5 Mr. Anup Singh, Adv. for R-4 Mr. Satpal, for R-6 Mr. Raktim Gogoi, Adv. for R-7 & 8 Mr. Jatin Kumar, Adv. for R-9 Mr. Y. Nagpal, Adv. for R-11 Mr. Nitin Kaushal, Adv. for PSIEC, for R-13 Ms. Richa Kapoor, Adv. for PPCB

21.	Original Application No. 24/2014	Shiv Prasad  Vs. U.O.I. & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Advs. for the Applicant  Mr. Vikas Malhotra, Adv. for R-1 Mr. Rahul Verma, AAG for R-2 & 6 Mr. Abhishek Paruthi, Adv. with Mr. Rajkumar, Adv. for CPCB Mr. Mukesh Verma, Adv. for R-4 Mr. Aditya Singh, Adv. for R-5 Mr. Pradeep Mishra, Adv. for R-7 Mr. Pinaki Misra, Sr. Adv. with Mr. Sidharth Bhatnagar & Ms. Ritwika Nanda, Advs. for R- 8 to 21 & 23 to 25
22.	Original Application No. 121/2013 (M.A. No. 1221/2016) (PH)	Akash Vashishtha & Anr.  Vs. Union of India & Ors.	Mr. Amit Khemka, Adv. & Mr. Akash Vashishtha, Applicant in person  Dr. Abhishek Atrey, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R -2 to 4 Mr. Ravindra Kumar, Adv. for R-5 & BDA Mr. Pinaki Misra, Sr. Adv. along with Ms. Mukti Choudhary, Adv. for R – 6 Mr. V.N. Koura, with Angli Dayal, Adv. for R-7 Mr. A.K. Prasad, Adv. for ASI Mr. B.V. Niren, Adv. for Survey of India Mr. Ravi P. Mehrotra & Mr. Aviral Saxena, Adv. for UPSIDC Mr. Manjit Singh, Sr.AAG for State of Haryana Mr. Raman Yadav, Adv. for GDA Mr. Anurag Kishore, Adv. for RSAC Mr. D. Rajeswar Rao, Adv. Mr. Birja Mahapatra, Adv. for DPCC

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